NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/565/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: MURALI SUNDARAM

NAME OF THE RESPONDENT(S)

: AIR CARNIVAL PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

YSShol

REPRESENTATION BY WHOM

JAYANTHI'K. SHAG

Operational Creditor

ORDER

Counsel for the Petitioner present and prayed for time for arguments. At request, time is enlarged. In the meantime, Counsel for the Petitioner is directed to propose the IRP by obtaining the written consent in Form 2. Matter is posted for arguments. Put up on 28.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk